NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P-04/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

HE HEARING ON 08th November 2017, 10:30 A M

Name of the Company Under Section		Abhyudya Trading Ltd. & AnrVs_Jatia Cotton Mills Ltd. & Ors. 397/398		
	Arunog	Basu, Adv	L.R. of Resp. No. 5	A

1. Me Reetobrata Mitra 7 2. Mr. Ayan De 3. Ms. Payal Saha

Adv. for the Petitioner No. 142

Dhisien Shauma, Adv Respondent 4.

Rakesh Sankan Adv Respondent 4.

Sankan Sankan Adv Respondent 4.

Rakesh Sankan Adv Rakesh Sankan Adv Rakesh Sankan Sankan Adv Respondent 4.

ORDER

Ld. Counsel for the petitioner nos. 1 and 2 and the respondent nos. 4 and 5 are present.

Ld. Counsel for the respondents informed that they have filed a SLP against the order of Hon'ble NCLAT whereby appeal against the order of NCLT dated 11/07/2017 has been dismissed. As the appeal has been rejected the case shall be decided without any stay from any superior Court.

Since the pleadings are complete both the parties are directed to file written submissions within 15/12/2017.

List on 15/12/2017 for arguments.

Sd

(Jinan K.R.) Member (J) Id

(Vijai Pratap Singh) Member (J)